

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 77(ND)2008 ✓
CA NO.

CORAM:

PRESENT: SH. R. VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016

NAME OF THE COMPANY: **M/s. Sirhind Club Ltd.**

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Achish Makhiya			
2.	Yukti Gupta			
3.	Isha Jha			

- Advocates for Petitioners. Isha Jha

ORDER

Petitioner is present. Respondent is absent.

At the request of the Petitioner the matter is adjourned to 29.08.2016 at 2.00 PM. Petitioner undertakes to inform the Respondent about the next date and time of hearing.


[R. VARDHARAJAN]
MEMBER(J)


[S.K. MOHAPATRA]
MEMBER(T)

Date: 20.07.2017
[ravi]